## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/235/2016

NAME OF THE PETITIONER(S)

: R. Ramesh

NAME OF THE RESPONDENT(S)

: Devi Polymers Private Limited & 10 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

HARSH IN 1 J for PREETI MOHAN R Venkatavaracian

Chandramouli Prabbakar

Council for fetitions

## Hardameule-

## **ORDER**

Ms. Harshini J. Counsel for the petitioner and R. Venkatavaradan Counsel for the Respondents R1 to R6 and R8 to R11 present. They have prayed for time for filing the valuation report. At request, time is enlarged. Put up on 24.8.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) **MEMBER (TECHNICAL)** 

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)